

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

1. IA 3266/2024 in C.P. (IB)/4059(MB)2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024**

**NAME OF THE PARTIES:-** Nanubhai Nichhabhai Desai Vs. Kshitiz  
Gupta  
**IN THE MATTER OF**  
Omkara Assets Reconstruction Pvt Ltd  
V/s  
Aaishni Pharmaceuticals Pvt Ltd

**Section: Rule 11 of NCLT, 2016 U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 3266 of 2024:-** Counsel, Prakhar Tandon i/b Agam H Maloo appeared for the Applicant/Suspended Board of Directors through VC and Counsel, Rushikesh Dusane appeared for the RP/Respondent. List this matter on **23.07.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**